MINISTRY OF SURFACE TRANSPORT

(Shipping Wing)

ORDER

New Delhi, the 13th July, 1990

S.O. 559(E). – In exercise of the powers conferred by sub-section (2) of section 7 of the Merchant Shipping Act, 1958 (44 of 1958) and in supersession of the Order of the Government of India in the Ministry of Surface Transport, No. S.O. 498(E), dated the 21st June, 1990, the Central Government hereby directs that the powers exercisable by it under sub-section (1) of section 356 of the said Act shall be exercisable also by the Officers of the Coast Guard of the rank of Deputy Commandant and above.

[F. No. SR-13020/7/89-MA]

S. N. KAKAR, Jt. Secy.